

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The total outstanding IMF loans amount to SDRs 3708.87 million.

(b) and (c). No, Sir. It is not considered necessary at present.

**Reservation for SC/ST in Laboratories/
Institutes of CSIR**

4173. SHRI RAM RATAN RAM : Will the PRIME MINISTER be pleased to state :

(a) total number of personnel serving in 49 Laboratories/Institutes of CSIR, category-wise;

(b) the percentage of Scheduled Castes/Tribes in these Laboratories/Institutions category-wise;

(c) whether any reservation has been made for Scheduled Castes/Tribes in CSIR Laboratories and Institutes in the Higher Group Services; and

(d) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K R. NARAYANAN) : (a) There are 41 National Laboratories/Institutes functioning under the aegis of CSIR. There are 24,342 employees of different categories working in CSIR.

(b) From the information available so far, the categorywise percentage of Scheduled Castes/Tribes in these Laboratories is as follows :

Category	
Scientific	4% approx.
Technical	17% approx.
Administrative	19% approx.

The updated information will be laid on the Table of the House as early as possible.

These include the number of employees which do not fall within the purview of the reservation.

(c) and (d). Government of India instructions on reservation upto and inclusive of the lowest rung of Class I posts are being followed in the CSIR including its National Laboratories/Institutes, in the matter of selection. The assessment promotion scheme followed by CSIR, not being vacancy based, reservation is not possible and SC/ST candidates are judged by relaxed standards.

Appointment on Compassionate Grounds

4174. SHRI MULLAPPALLY RAMA-CHANDRAN Will the PRIME MINISTER be pleased to state :

(a) whether the rules pertaining to the scheme for appointment on compassionate grounds make a distinction between deceased female and male employees; and

(b) if so, details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) No, Sir.

(b) Does not arise.

Review by S.B.I. to Identify viable sick units in Maharashtra

4175. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether State Bank of India carried out any review to identify viable sick units in Maharashtra during 1986-87; and

(b) if so, the details thereof and the financial assistance rendered to such units ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b),